

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH

C.P. NO. 42/99 IN O.A. NO. : 750/94

Dated this Tuesday, the 27th day of February, 2001.

CORAM : Hon'ble Shri B. N. Bahadur, Member (A).

Hon'ble Shri S. L. Jain, Member (J).

Samson Stanley & 5 Others. . .

*Petitioners/
Original Applicants.*

(By Advocate Shri G. S. Walia)

VERSUS

1. Shri V.D. Gupta,
General Manager or
His Successor in Office,
Western Railway,
Headquarters Office,
Churchgate,
Mumbai - 400 020.

2. S.S. Godbole,
Chief Personnel Officer,
or His Successor in Office,
Western Railway,
Headquarters Office,
Churchgate,
Mumbai - 400 020.

...
*Proposed
Contemnors
Original
Respondents.*

(By Advocate Shri V. S. Masurkar)

TRIBUNAL'S ORDER :

We have heard the Learned Counsel, Shri V. S. Masurkar for the Contemnors (Original Respondents). Shri G.S. Walia for the Applicants is also present and his heard.

2. We have read carefully the statement filed by S.S. Godbole, Chief Personnel Officer, bearing dated 22.12.2000. The

BnB

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CAT/MUM/JUDL/O.A. 750/94/

dated

copy to:

1 Sh. G.S. Walia, adv. for the applicant

2 Sh. V.S. Masurkar, adv. for the respondents.

S.O.

matter has been explained by Learned Counsel for Original Respondents. We are not convinced that any contempt has occurred. Shri G.S. Walia has made certain arguments but these are more in the nature of arguments on merits which cannot be reheard again in a contempt petition. The Contempt Petition is, therefore, rejected. Notices issued are discharged.

S.L. Jain

(S.L. JAIN)
MEMBER (J).

B.N. Bahadur

(B.N. BAHADUR)
MEMBER (A).

OS*